

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2009

ANSWERED ON:08.03.2011

BAN ON NAXALITE ORGANISATIONS

Gowda Shri D.V. Sadananda;Kataria Shri Lal Chand;Meghe Shri Datta Raghobaji;Pathak Shri Harin;Rathod Shri Ramesh;Singh Shri Uday Pratap

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of civilians, security personnel killed and injured separately and property damaged due to naxal activities in the country during each of the last three years, State-wise;
- (b) the details of the naxalite organisations banned by the Government;
- (c) whether requests have been received to lift ban on the naxalites organisations to facilitate dialogue with them; and
- (d) if so, the details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a): State-wise details of incidents of naxal violence, civilians and security forces killed during the last three years are given in Annexure-I. Details of LWE violence targeting economic infrastructure are given in Annexure II.

(b): Government has included the following three Left Wing Extremist (LWE) organization in the schedule of terrorist organizations under the Unlawful Activities (Prevention) Act, 1967:

- (i) Communist Party of India (Marxist - Leninist) - People`s War, All its Formation and Front Organisations,
- (ii) Maoist Communist Centre (MCC), All its Formation and Front Organisations, and
- (iii) Communist Party of India (Maoist) all its formations and front organizations.

(c) & (d): No, Madam.